

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CA (CAA)719/230-232/MB/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Pipeline Infrastructure Pvt Ltd

Section 230-232 of the Companies Act, 2013.

**ORDER**

36. **CA(CAA)/719/230-232/MB/2018**

List this matter on 9.8.2018.

501-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

501-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)